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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH: CUTTACK

ORIGINAL APPLICATION NO: 323 OF 1992

Date of decision: July 27, 1993

Shri Karunakar Rath ... Applicant

-Versus-

Union of India and others... Respondents

(FOR INSTRUCTIONS)

1. Whether it be referred to the reporters or not? *ND*
2. Whether it be circulated to all the Benches *ND* of the Central Admn. Tribunals or not?



(K.P.ACHARYA)

Vice-Chairman

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For the Applicant ... M/s. A.K. Misra, S.K. Das,
S.B. Jena, Advocates.

For the Respondents ... Mr. D.N. Misra,
Addl. St. Counsel (Rly.)

CORAM:

THE HONOURABLE MR. K.P. ACHARYA, VICE CHAIRMAN

J U D G M E N T

K.P. ACHARYA, V.C.


The Petitioner challenges the order passed by the competent authority transferring him from Khurda Road to Khargapur.

2. Petitioner is a Post graduate teacher working in the Khurda Higher Secondary School. Petitioner has obtained post graduate degree in the subject of zoology and the grievance of the petitioner is that he has been asked to teach Bio-Science and ^{it is} could not possible to teach ^{his} Bio-science as the petitioner acquired ^{knowledge} province ⁱⁿ in the subject of Zoology.

3. I have heard Mr. Aswini Kumar Misra learned counsel appearing for the petitioner and Mr. D.N. Misra learned Additional Standing Counsel (Rly.) It is not possible to ascertain as to whether Bio-Science is the part of the subject in the Zoology. Therefore, rightly Mr. Aswini Kumar Misra learned counsel appearing for the petitioner submitted that his client would make a representation to the higher authorities for considering this aspect and to quash the order of transfer. I have no objection if such application is filed but it should be filed within 15 days from today and within 30 days therefrom, the competent authority should dispose of the representation.

4. Till final orders are passed by the competent authority, the petitioner should not be disturbed from Khurda Road.

5. Thus, the application is accordingly disposed of leaving the parties to bear their own costs.


27.7.93
VICE-CHAIRMAN

Central Administrative Tribunal,
Cuttack Bench, Cuttack/K. Mohanty
27.7.93.